

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 112, 113 & 114 of 2013

Dated : 30th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal No. 112 of 2013

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Appeal No. 113 of 2013

North Eastern Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Appeal No. 114 of 2013

Southern Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Hasan Murtaza
 Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1

ORDER

Mr. Rutwik Panda, the learned counsel undertakes to file Vakalatnama on behalf of the Commission and seeks some time to file the

reply. Accordingly, he is directed to file the same on or before 04.09.2013 after serving copy on the other side.

Notice has been served on other Respondents but nobody has represented on behalf of other Respondents.

Post the matter on 06.09.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg